

**DISTRICT JUDGES/ADDL. DISTRICT JUDGES AT TIS HAZARI COURT  
(CENTRAL DISTRICT)**

updated w.e.f. 02.01.2012

<b>S.NO</b>	<b>NAME OF JUDICIAL OFFICER</b>	<b>JURISDICTION</b>	<b>ROOM NO.</b>
	<b>MS. SUNITA GUPTA</b>	DISTRICT JUDGE & SESSIONS JUDGE (PPA & ADOPTION, ESMA, ECA, MONEY LAUNDERING ACT, RC)	301, THIRD FLOOR
1	SH. AJAY KR. KUCHAR, ADJ - 01		314, THIRD FLOOR
2	SH. SUDESH KUMAR, ADJ - 02	HMA	22, GROUND FLOOR
3	SH. SANJEEV AGGARWAL, ADJ - 03		31, GROUND FLOOR
4	DR ARCHANA SINHA, ADJ - 04		11, GROUND FLOOR
5	MS. SARITA BIRBAL, ADJ - 05	LAC	356, THIRD FLOOR
6	SH. MUKESH KUMAR GUPTA, ADJ-06	PROBATE ACT CASES	36, GROUND FLOOR
7	SH. PANKAJ GUPTA, ADJ - 07		30, GROUND FLOOR
8	SH. VIRENDER KR. BANSAL, ADJ - 08		28, GROUND FLOOR
9	MS. SUKHVINDER KAUR, ADJ - 09		24, GROUND FLOOR
10	SH. SUNIL KR. AGGARWAL, ADJ - 10		308, THIRD FLOOR
11	SH. PITAMBER DUTT, ADJ - 11		337, THIRD FLOOR
12	SH. MANMOHAN SHARMA, ADJ - 12		358, THIRD FLOOR

**INCHARGE MEDIATION CELL  
CENTRAL DISTRICT**

1	SH. BRIJESH SETHI	MEDIATION CELL	326, THIRD FLOOR
---	-------------------	----------------	------------------

**PRESIDING OFFICER MOTOR ACCIDENT CLAIMS TRIBUNAL  
CENTRAL DISTRICT**

1	SH. S.C. MALIK	PO/MACT	01, GROUND FLOOR
---	----------------	---------	------------------

**ADDITIONAL SESSIONS JUDGES AT TIS HAZARI COURT  
CENTRAL DISTRICT**

updated w.e.f. 02.01.2012

<b>S.NO.</b>	<b>NAME OF JUDICIAL OFFICER</b>	<b>JURISDICTION</b>	<b>ROOM NO</b>
1	SH. PAWAN KUMAR JAIN, ASJ-01	TADA/POTA/MACOCA etc.	17, GROUND FLOOR
2	SH. S.S. RATHI, ASJ - 02	SC/ST	32, GROUND FLOOR
3	SH. NARINDER KUMAR, Spl. Judge	NDPS ACT	33, GROUND FLOOR
4	SH. PRADEEP CHADHA, Spl. Judge (PC ACT)-01, (CBI)	PC ACT	324, THIRD FLOOR
5	SH. NARENDER KUMAR SHARMA, Spl. Judge (PC ACT)-02, (CBI)	PC ACT	13, GROUND FLOOR
6	SH.V.K. MAHESHWARI, Spl. Judge (PC ACT)-03, (CBI)	PC ACT	9, GROUND FLOOR
7	SH. MANU RAI SETHI, Spl. Judge (PC ACT)-04, (CBI)	PC ACT	8, GROUND FLOOR
8	MS. SANGITA DHINGRA SEHGAL, Spl. Judge (PC ACT)-05	PC ACT (ACB)	307, THIRD FLOOR
9	MS. ANU MALHOTRA, Spl. Judge (PC ACT)-06	PC ACT (CBI), NEW COURT	317, THIRD FLOOR
10	SH. B.R. KEDIA, Spl. Judge-07 (PC ACT CASES OF ACB, GNCTD)	PC ACT CASES OF ACB, GNCTD	19, GROUND FLOOR
11	SH. A.K. MENDIRATTA, Spl. Judge (PC ACT)-08, (CBI)	PC ACT	18, GROUND FLOOR
12	SH. L. K. GAUR, Spl. Judge (PC ACT)-09, (CBI)	PC ACT	120, FIRST FLOOR
13	MS. KAVERI BAWEJA	FAST TRACK COURT	14, GROUND FLOOR
14	SH. GULSHAN KUMAR	Electricity Bases Yamuna Power Ltd (Central)	21, GROUND FLOOR

**CMM/ACMM/MM AT TIS HAZARI COURTS  
CENTRAL DISTRICT**

updated w.e.f. 02.01.2012

<b>SN</b>	<b>NAME OF JUDICIAL OFFICER</b>	<b>JURISDICTION</b>	<b>ROOM NO.</b>
1.	SH. VINOD YADAV, CMM	DBG Road, Ranjit Nagar, CBI (of all districts), Special Cell.	38, GROUND FLOOR
2.	SH. MANISH YADUVANSHI, ACMM-1	Pahar Ganj, Old & Fresh Cases of Crime Branches, old Cases of CBI, EOW	37, GROUND FLOOR
3	SH. GORKH NATH PANDEY, ACMM (SPL. ACT)	Special Acts (i.e. Companies Act, SEBI, Income Tax Act, SARFASI Act 2002 etc) Bank Secruitinization.	26, GROUND FLOOR
4	SH. NAVEEN GUPTA, MM-01	Karol Bagh + Prasad Nagar + Rajender Nagar, MCD, DDA	341, THIRD FLOOR
5	SH. MUNISH MARKAN, MM-02	Chandni Mahal + Jama Masjid	361-A THIRD FLOOR
6	SH. ASHU GARG, MM-03	Anand Parbat + Railway Main Delhi, RPF, Sarai Rohilla (Railway, Metro PS-Raja Garden.	313, THIRD FLOOR
7	SH. SATISH KR. ARORA, MM-04	Hauz Qazi, NDLS + Hazrat Nizamuddin (Railway), Traffic Challans.	367, THIRD FLOOR
8	SH. ANIL KUMAR, MM-05	Kamla Market, Nabi Karim	349, THIRD FLOOR
9	MS. EKTA GAUBA, MM-06	I.P. Estate, Darya Ganj.	345, THIRD FLOOR
10	SH. PURSHOTAM PATHAK, MM-7	Patel Nagar	354-A, THIRD FLOOR
11	MS. KIRAN GUPTA, MM	MAHILA COURT (Central District)	353, THIRD FLOOR
12	SH. SUSHIL KUMAR, SPECIAL RAILWAY MAGISTRATE	Mobile Court, Miscellaneous work at old Delhi Railway Station.	OLD DELHI RAILWAY STN
13	SH. SANATAN PRASAD, MM POOR HOUSE COURT	Criminal cases under Anti Begging Law.	KINGSWAY CAMP
14	MS. ANURADHA SHUKLA, PRINCIPAL MAGISTRATE	JJB-1 dealing with North, West, outer, Crime & Railway Protection Force, RPF Complaint cases NDPS Cases and CBI Cases.	KINGSWAY CAMP
15	MS. GEETANJALI GOEL, PRINCIPAL MAGISTRATE	JJB-II dealing with New Delhi, IGI, East, South, South East & South West Districts.	DELHI GATE
16	MS. TWINKLE WADHWA PRINCIPAL MAGISTRATE	JJB-III dealing with North East, North West, Central Districts.	KINGSWAY CAMP

17	SH. RAKESH KR. SINGH, MM (NI ACT-01)	U/s. 138 NI Act.	42, GROUND FLOOR
18	SH. CHANDER MOHAN, MM (NI ACT-02)	U/s. 138 NI Act	292, SECOND FLOOR
19	SH. VINOD KUMAR MEENA, MM (Traffic-01)	Work of traffic circles Daryaganj and Kamla Market.	277, SECOND FLOOR
20	SH. DHIRENDER RANA, MM (Traffic-02)	Work of traffic circles Sadar Bazar, Subzi Mandi and Model Town.	283, SECOND FLOOR
21	SH. AJAY KUMAR MALIK, MM (Traffic-03)	Work of traffic circles Civil Lines and Kotwali.	245, SECOND FLOOR

**RENT CONTROLLERS / CIVIL JUDGES AT TIS HAZARI COURTS  
CENTRAL DISTRICT**

updated w.e.f. 02.01.2012

<b>S.NO.</b>	<b>NAME OF JUDICIAL</b>	<b>ROOM NO</b>
1	SH. AJAY GOEL, SR. CJ-CUM-RC	41, GROUND FLOOR
2	SH. SANJEEV KR. SINGH, ADMINISTRATIVE CIVIL JUDGE-CUM- ARC	323, THIRD FLOOR
3	SH. LALIT KUMAR , CCJ-CUM-ARC	27, GROUND FLOOR
4	SH. GAUTAM MANAN, JSCC-CUM-ASCJ-CUM-GUARDIANSHIP JUDGE	12, GROUND FLOOR
5	SH. PRITAM SINGH, ARC	25, GROUND FLOOR
6	MS. MANU VEDWAN, CJ-01	361, THIRD FLOOR
7	SH. ABHILASH MALHOTRA, CJ-02	343, THIRD FLOOR
8	MS. AMBIKA SINGH, CJ-03	346, THIRD FLOOR
9	SH. RAVINDRA KR. PANDEY, CJ-04	347, THIRD FLOOR
10	SH. GAGANDEEP JINDAL, CJ-05	336A THIRD FLOOR
11	MS. NEHA PALIWAL, CJ-06	366, THIRD FLOOR
12	MS. SAUMYA CHAUHAN, CJ-07	15, GROUND FLOOR
13	MS. SHUNALI GUPTA, CJ-08	355, THIRD FLOOR